

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5249
ANSWERED ON:14.08.2014
EURO-V EMISSION NORMS
Ahir Shri Hansraj Gangaram

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has decided to implement Euro-V emission norms in the country for diesel and petrol vehicles, if so, the details thereof;
- (b) whether the Government has fixed any standards to ensure implementation of Euro-V emission norms; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

(a) to (c) Government had constituted an Expert Committee under the Chairmanship of Shri Soumitra Choudhuri, Member, Planning Commission, to draft Auto Fuel Vision and Policy 2025. The Committee has submitted its Report to the Government on 2nd May, 2014. The Committee has inter-alia recommended introduction of BS-V petrol and diesel from 1st April, 2019 in select regions and from 1st April 2020 in the rest of the country and BS-V emission regime can become applicable w.e.f. 1st April 2020. The Report of the Committee has been circulated among all Ministries/Departments/ States/Union Territories to elicit their views.